

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/07/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/32358/2026 ARBP/38/2026	M/S.KALINGA COMMERCIAL CORPORATION LTD., BHUBANESWAR VS M/S.STEEL AUTHORITY OF INDIA, NEW DELHI	AMRITA PANDA VS	// () //
2	D-BLAPL/21163/2026 BLAPL/7280/2026	SIMANCHAL MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /168 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000112/2026
3	D-BLAPL/21164/2026 BLAPL/7281/2026	MUNA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	RUPSA /101 /2026 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000185/2026
4	D-BLAPL/21168/2026 BLAPL/7282/2026	JIKARIYA KIMBAKA @ JATARIO KIMBAKA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	CHANDRAPUR /72 /2025 A.D.J.,RAYAGADA(Rayagada) TR/0000048/2025
5	D-BLAPL/21182/2026 BLAPL/7283/2026	BALARAM NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS	RAIKIA /249 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000783/2025
6	D-BLAPL/20445/2026 BLAPL/7284/2026	NARENDRA PRADHAN VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	JATNI P.S. /201 /2020 J.M.F.C.,JATNI(Khordha) GR/0000223/2020
7	D-BLAPL/21002/2026 BLAPL/7285/2026	PRASANTA @ PRASANT KUMAR PATRO @ PATRA VS STATE OF ODISHA(VIG.)	PRAHALLAD SAHU VS	VIGILANCE PS (BERHAMPUR) /6 /2026 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000001/2026
8	D-BLAPL/19437/2026 BLAPL/7286/2026	PRAVAT KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /149 /2026 J.M.F.C.,BHAPUR(Nayagarh) GR/0000141/2026
9	D-BLAPL/21195/2026 BLAPL/7287/2026	SOURAV KUMAR TUDU @ SAURAVA KUMARA TUDU VS STATE OF ODISHA	RAJJEET ROY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000283/2026
10	D-BLAPL/20845/2026 BLAPL/7288/2026	BIJAY MANDINGI @ NARENDRA KUMAR SAUNTA VS STATE OF ODISHA	T. NARAYANA MURTY VS	NARAYANPATNA /40 /2026 SPECIAL JUDGE(POCSO),JEYPORE(Kora Spl/0000061/2026
11	D-BLAPL/21258/2026 BLAPL/7289/2026	KARNA DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	//0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000032/2025

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12	D-BLAPL/21297/2026 BLAPL/7290/2026	PRATIK @ PRATEEK KUMAR MANDHATA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000151/2025
13	D-BLAPL/21202/2026 BLAPL/7291/2026	HIRA @ SIBA SANKAR SAHOO VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	KOTINANDA /126 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000562/2026
14	D-BLAPL/21303/2026 BLAPL/7292/2026	PRAHALLAD PRADHAN VS STATE OF ODISHA	ANSHUMAN DAS VS	DASPALLA /112 /2026 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000216/2026
15	D-BLAPL/21305/2026 BLAPL/7293/2026	AJIT NAG VS STATE OF ODISHA	ABHILASH MISHRA VS	TARBHA /99 /2026 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000017/2026
16	D-BLAPL/21203/2026 BLAPL/7294/2026	GOBARDHAN MALLICK @ PATIA VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	/ / SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000019/2026
17	D-BLAPL/21311/2026 BLAPL/7295/2026	PRAMOD BIRA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /77 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000060/2025
18	D-BLAPL/21314/2026 BLAPL/7296/2026	SANJAYA RAJBANSI VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /9 /2026 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000048/2026
19	D-BLAPL/21006/2026 BLAPL/7297/2026	BISWAJIT MANTRI @ BISWAJIT MANTRY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHGARH /207 /2026 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000444/2026
20	D-BLAPL/21317/2026 BLAPL/7298/2026	RAJESH KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR PATRA VS	/ /0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000023/2026
21	D-BLAPL/9783/2026 BLAPL/7299/2026	ASIF ANUWAR KHAN VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR SADAR /697 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendrapada) Spl/0000117/2025
22	D-BLAPL/17868/2026 BLAPL/7300/2026	KARAN RAJ VS STATE OF ODISHA	DEBASHIS MITRA VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) 2(A)CC/0000139/2025
23	D-BLAPL/21210/2026	RAMESH @ ALOK HARIJAN	ARIJEET MISHRA	JEYPORE SADAR /175 /2026

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	BLAPL/7301/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000606/2026
24	D-BLAPL/18813/2026 BLAPL/7302/2026	PRAKASH KHADIA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	SUNDARGARH SADAR /153 /2026 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000033/2026
25	D-BLAPL/19234/2026 BLAPL/7303/2026	LOCHAN TANDI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	KESINGA /105 /2019 J.M.F.C., KESINGA(Kalahandi) CT/0000103/2019
26	D-BLAPL/19775/2026 BLAPL/7304/2026	BIJAY BISWAS VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	MALKANGIRI SADAR /116 /2026 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000041/2026
27	D-BLAPL/20446/2026 BLAPL/7305/2026	BIKASH KANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BINIKA /119 /2025 SPECIAL JUDGE (POCSO), SONEPUR(So Spl/0000024/2025
28	D-BLAPL/20776/2026 BLAPL/7306/2026	MANTOSH NAYAK VS STATE OF ODISHA	GAJENDRANATH ROUT VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000054/2026
29	D-BLAPL/19785/2026 BLAPL/7307/2026	ABHISEK ROUT VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	MARKAT NAGAR /182 /2026 J.M.F.C,CUTTACK(Cuttack) GR/0000654/2026
30	D-BLAPL/20978/2026 BLAPL/7308/2026	ANKIT KUMAR SHARMA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PUINTALA /144 /2026 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000824/2026
31	D-BLAPL/21228/2026 BLAPL/7309/2026	SURESH KUMAR DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MUNIGUDA /57 /2026 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000012/2026
32	D-BLAPL/21231/2026 BLAPL/7310/2026	SHYAMA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /377 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000105/2024
33	D-BLAPL/20222/2026 BLAPL/7311/2026	BHURE @ PREM NARAYAN DUBE VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	SAMBALPUR SADAR /109 /2017 DISTRICT & SESSIONS JUDGE,SAMBALPUR Spl/0000010/2026
34	D-BLAPL/20954/2026 BLAPL/7312/2026	SUNIL KUMAR NAYAK @ SUNIL NAYAK VS	JUGALA KISHORE PANDA VS	HINJILI /288 /2025 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar

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35	D-BLAPL/21237/2026 BLAPL/7313/2026	STATE OF ODISHA SHAKTI @ SHAKTI RANJAN PANI @ PANIGRAHI VS	BASANTA KUMAR DAS VS	Spl/0000048/2025 KULIANA /91 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj)
36	D-BLAPL/20226/2026 BLAPL/7314/2026	STATE OF ODISHA SURENDRA PARIDA VS	RAJIB LOCHAN PATTNAIK VS	Spl/0000041/2026 MALKANGIRI /166 /2025 S.D.J.M.,MALKANGIRI(Malkangiri)
37	D-BLAPL/20255/2026 BLAPL/7315/2026	STATE OF ODISHA JALLU RAMU @ JALL RAMA VS	SUSHANTA HARICHANDAN VS	GR/0000215/2025 / /0 SPECIAL JUDGE, CUTTACK(Cuttack)
38	D-BLAPL/20328/2026 BLAPL/7316/2026	STATE OF ODISHA SASMITA RAUT VS	MANAS KUMAR CHAND VS	2(A)CC/0000037/2026 BAIDYANATHPUR /136 /2026 S.D.J.M.,BERHAMPUR(Ganjam)
39	D-BLAPL/21212/2026 BLAPL/7317/2026	STATE OF ODISHA AJAY KUMAR MALLIK VS	ARIJEET MISHRA VS	GR/0000828/2026 ALAKUNDA /135 /2026 S.D.J.M.,JAJPUR(Jajapur)
40	D-BLAPL/20501/2026 BLAPL/7318/2026	STATE OF ODISHA SUSANTA BAG VS	MANDAKINI PANDA VS	CT/0001446/2026 BHAWANIPATNA SADAR /68 /2025 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA
41	D-BLAPL/21216/2026 BLAPL/7319/2026	STATE OF ODISHA LAXMIKANTA PANDA VS	ARIJEET MISHRA VS	CT/0000067/2025 JEYPORE TOWN /150 /2026 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko)
42	D-BLAPL/21220/2026 BLAPL/7320/2026	STATE OF ODISHA AKHILESH PRASAD SINGH VS	ARIJEET MISHRA VS	GR/0000506/2026 BARBIL /29 /2026 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
43	D-BLAPL/13675/2026 BLAPL/7321/2026	STATE OF ODISHA BALLAVA @ BALLABHA JAYAPURIA @ BALA VS	SWARAJ PATEL VS	GR/0000077/2026 DHARUADIHI /167 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH
44	D-BLAPL/20505/2026 BLAPL/7322/2026	STATE OF ODISHA PARTHA NAIK VS	SNEHASISH BEHERA VS	Spl/0000114/2025 MOTANGA /185 /2026 J.M.F.C.,DHENKANAL(Dhenkanal)
45	D-BLAPL/20518/2026 BLAPL/7323/2026	STATE OF ODISHA PRATISH @ PRATYUSH KUMAR PATTNAIK @ GUDU VS	RATNAKAR SAHOO VS	GR/0000254/2026 NARASINGHPUR /127 /2026 J.M.F.C.,NARASINGHPUR(Cuttack)
		STATE OF ODISHA		CT/0000282/2026

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46	D-BLAPL/21223/2026 BLAPL/7324/2026	VIRENDRA YADAV VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 3RD ADDL. DISTRICT JUDGE,CUTTACK 2(A)CC/0000100/2024
47	D-BLAPL/20645/2026 BLAPL/7325/2026	MOHAMMED SALMAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kh TR/0000105/2026
48	D-BLAPL/20649/2026 BLAPL/7326/2026	LAGAN KUMAR BHANJA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BOUDH /97 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000070/2026
49	D-BLAPL/20699/2026 BLAPL/7327/2026	KARNA MACHHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
50	D-BLAPL/21227/2026 BLAPL/7328/2026	HEBAL @ MAHESH KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /85 /2026 J.M.F.C.,KOTPAD(Koraput) GR/0000081/2026
51	D-BLAPL/21101/2026 BLAPL/7329/2026	AMIT KUMAR SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000110/2026
52	D-BLAPL/21030/2026 BLAPL/7330/2026	RAGHUNATH MURMU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,JALESWAR(Baleshwar) 2(A)CC/0000195/2026
53	D-BLAPL/20841/2026 BLAPL/7331/2026	LAXMIDHAR SWAIN VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	DELANGA /35 /2010 J.M.F.C.,PIPILI(Puri) GR/0000128/2010
54	D-BLAPL/20899/2026 BLAPL/7332/2026	JAGU @ JAGABANDHU DAS VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 A.D.J., SORO(Baleshwar) Spl/0000005/2026
55	D-BLAPL/19497/2026 BLAPL/7333/2026	CHANDAN GADABA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	MALKANGIRI /75 /2026 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000010/2026
56	D-BLAPL/20795/2026 BLAPL/7334/2026	SOMESH MAUJI VS STATE OF ODISHA	LALITA NARAYAN PATNAIK VS	/ /0 JUVENILE JUSTICE BOARD , PURI(Puri) JUV/0000075/2026
57	D-BLAPL/21249/2026	SURYAKANTI PANDEY	RAJESWAR HOTA	SAMBALPUR VIGILANCE /10 /2026

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	BLAPL/7335/2026	VS STATE OF ODISHA(VIG.)	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000004/2026
58	D-BLAPL/21264/2026 BLAPL/7336/2026	PRASANT @ PRASANTA KUMAR TRIPATHY VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	MALKANGIRI /79 /2024 A.D.J.,MALKANGIRI(Malkangiri) Spl/0000033/2024
59	D-BLAPL/21103/2026 BLAPL/7337/2026	BIKASH PADHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	//0 SPECIAL JUDGE, NIMAPARA(Puri) TR/0000021/2026
60	D-BLAPL/21635/2026 BLAPL/7338/2026	ROHIT KUMAR ROUT@ROHIT VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000039/2026
61	D-CMAPL/30547/2026 CMAPL/96/2026	BINODINI MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// () //
62	D-CMAPL/31003/2026 CMAPL/97/2026	JUDHISTHIRA KAR VS STATE OF ODISHA	SANGRAM JENA VS	// () //
63	D-CMP/31987/2026 CMP/1165/2026	ASHALATA PODDAR VS DAIMATI MANDAL	PRAGYAN PARAMITA MOHANTY VS	// CIVIL JUDGE (SD),MALKANGIRI(Malkangiri) CS/0000105/2018
64	D-CMP/31861/2026 CMP/1166/2026	ABHIMANYU JENA VS KANAKA JENA	SATYA NARAYAN MISHRA VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakali) CS/0000223/2005
65	D-CMP/31645/2026 CMP/1167/2026	SIBADUTTA RAM PRASAD MISHRA VS NARAYAN SETHY	DEBASNAN DAS VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) CS/0000101/2023
66	D-CMP/29070/2026 CMP/1168/2026	PURNA CHANDRA BHUYAN VS SUBRAT@MURALIDHARA PATRA	PRAFULLA CHANDRA ACHARYA VS	// CIVIL JUDGE (JD),JALESWAR(Baleshwar) CS/0000246/2013
67	D-CMP/31604/2026 CMP/1169/2026	RAMA CHANDRA MALLICK VS LAXMAN @ LAXMIDHAR MALLICK	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),NIMAPARA(Puri) IA/0000087/2026
68	D-CMP/31504/2026 CMP/1170/2026	ARTTATRANA BEHERA VS	KSHIROD KUMAR SAHOO VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK

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69	D-CMP/30109/2026 CMP/1171/2026	NARENDRA BEHERA SK. ABDUL RIYAZ VS SEKHA MAHAMMAD MANIB	AMIT PRASAD BOSE VS	CS/0000922/2022 // 2ND ADDL.CIVIL JUDGE(S.D.),BALASORE
70	D-CMP/31517/2026 CMP/1172/2026	PADMABATI KAMILA VS USHARANI RANA	SAMIR KUMAR MISHRA, (SR.ADV.) VS	CS/0001066/2010 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE
71	D-CMP/31754/2026 CMP/1173/2026	BILASINI PARIDA @ PRADHAN VS SARBESWAR PARIDA	PRASANTA KUMAR SATAPATHY VS	CS/0000038/2015 // CIVIL JUDGE (JR.DIV.),PIPLI(Puri)
72	D-CMP/28791/2026 CMP/1174/2026	NIYATI PRAMANIK VS GAYADHAR PRAMANIK	DWARIKA PRASAD MOHANTY VS	CS/0000044/2021 // ()
73	D-CMP/31777/2026 CMP/1175/2026	ALL ODISHA STATE BANK OFFICERS HOUSING COOPERATIVE SOCIETY LTD, BHUBANESWAR VS MANI TIRUMALA PROJECTS PVT. LTD.	PRABHAKAR CHANDRA NAYAK VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EC/0000106/2025
74	D-CMP/32349/2026 CMP/1176/2026	ANIL KUMAR MAHALA VS GAJENDRA BARIK	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000405/2013
75	D-CONTC/27569/2026 CONTC/4166/2026	NARAYAN SAHOO VS DIBYAJYOTI SMRUTI RANJAN DEO, OAS (SB)	VISWAJEET MALLICK VS	// () //
76	D-CONTC/30256/2026 CONTC/4167/2026	LOPAMUDRA DAS VS ARUN KUMAR NAYAK, SUB COLLECTOR, KENDRAPARA	ADV. VS	// () //
77	D-CONTC/28211/2026 CONTC/4168/2026	MIHIR RANJAN SARAN VS ARABIND AGRAWAL, IAS	PABITRA KUMAR NAYAK VS	// () //
78	D-CONTC/30320/2026 CONTC/4169/2026	PRADIP NAIK VS BINAYAK KUMAR PARIDA, IIC DASPALA,NAYAGARH	ADV VS	// () //
79	D-CONTC/31715/2026 CONTC/4170/2026	SK. NASIBULLAH @ SK. NASIBULLHA VS SIRIYAL SUBHRA PATEL, EXECUTIVE OFFICER, BALASORE MUNICIPALITY,BALASORE	ADV. VS	// () //

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80	D-CONTC/31557/2026 CONTC/4171/2026	DEBAJYOTI SETHI VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0
81	D-CONTC/31580/2026 CONTC/4172/2026	ABDUL NIZAMUDDIN KHAN VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0
82	D-CONTC/31721/2026 CONTC/4173/2026	PRAMOD KUMAR SAHOO VS CHANCHAL RANA, COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	ADV. VS	// 0
83	D-CONTC/31703/2026 CONTC/4174/2026	HPARAPRIYA PADHIARY VS PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.	ADV VS	// 0
84	D-CONTC/31924/2026 CONTC/4175/2026	BICHITRANANDA MOHANTY VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, ODISHA	MOHIT KUMAR PATI VS	// 0
85	D-CONTC/31925/2026 CONTC/4176/2026	TARENI PRASAD PATNAIK VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, ODISHA	MOHIT KUMAR PATI VS	// 0
86	D-CONTC/31926/2026 CONTC/4177/2026	SARAT CHANDRA MAHARANA VS BHASKAR JYOTI SARMA, PRINCIPAL SECRETARY, FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, ODISHA	MOHIT KUMAR PATI VS	// 0
87	D-CONTC/31729/2026 CONTC/4178/2026	RAJ KIRAN BEHERA VS CHANCHAL RANA, COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	ADV. VS	// 0
88	D-CONTC/32142/2026 CONTC/4179/2026	PURUSOTTAM BARIK VS NBS RAJPUT, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT., KHURDA	PRADEEP KUMAR MAHAPATRA VS	// 0
89	D-CONTC/31733/2026 CONTC/4180/2026	RAJ KISHOR SUBUDHI VS CHANCHAL RANA, COMMISSIONER, BHUBANESWAR MUNICIPAL CORPORATION, KHORDHA	ADV. VS	// 0
90	D-CONTC/30219/2026 CONTC/4181/2026	SANJUKTA SAHU VS ARAVIND AGRAWAL, IAS, PRINCIPAL SECRETARY TO GOVT., H.E. DEPT., BHUBANESWA	ADV. VS	// 0
91	D-CONTC/30233/2026	JUDHISTIR PANDA	ADV.	//

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	CONTC/4182/2026	VS	VS	0
		BHASKAR JYOTI SARMA, I.A.S.		//
92	D-CONTC/31696/2026	RABINARAYAN DASMANGARAJ	ADV	//
	CONTC/4183/2026	VS	VS	0
		PREM CHANDRA CHAUDHARY, IAS, COMMISSIONER CUM SECRETARY FISHRIES AND ARD DEPTT.		//
93	D-CONTC/31824/2026	RAKESH KUMAR SAHOO	ADV.	//
	CONTC/4184/2026	VS	VS	0
		LIPSA PRUSTY, DEPUTY DIRECTOR OF MINES, CUTTACK		//
94	D-CONTC/21571/2026	D. SARASWATI REDDY	ADV.	//
	CONTC/4185/2026	VS	VS	0
		PARUL PATAWARI, IAS		//
95	D-CONTC/26713/2026	LOCHAN BARIK	ADV.	//
	CONTC/4186/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C), ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
96	D-CONTC/26715/2026	PRANABANDHU SAHOO	ADV.	//
	CONTC/4187/2026	VS	VS	0
		BIBHUTI BHUSAN DASH (I/C), ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA		//
97	D-CONTC/26922/2026	RENUKA MOHANTA	ADV.	//
	CONTC/4188/2026	VS	VS	0
		DR.N.THIRUMALA NAIK, IAS		//
98	D-CONTC/30228/2026	BRAJA KISHORE DAS	ADV.	//
	CONTC/4189/2026	VS	VS	0
		MAHESWAR SAHOO, D.E.O., JAJPUR		//
99	D-CONTC/30275/2026	SK. BASAT ALI	ADV.	//
	CONTC/4190/2026	VS	VS	0
		KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., BHUBANESWAR		//
100	D-CONTC/30853/2026	NITYANANDA SAHOO	SUSHANTA KUMAR PRADHAN	//
	CONTC/4191/2026	VS	VS	0
		USHA PADHEE, PRINCIPAL SECRETARY TO GOVT.CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR		//
101	D-CONTC/26405/2026	BIDYADHAR BISWAL	SANTOSH KUMAR DWIVEDY	//
	CONTC/4192/2026	VS	VS	0
		ARABINDA KUMAR PADHEE, ADDL. CHIEF SECRETARY, GOVT. OF ODISHA		//
102	D-CONTC/30879/2026	BISWA RANJAN SAHOO	SUSHANTA KUMAR PRADHAN	//
	CONTC/4193/2026	VS	VS	0

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103	D-CONTC/31281/2026 CONTC/4194/2026	USHA PADHEE, PRINCIPAL SECY. TO GOVT.CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPTT.,BBSR SUJITPRAVA PATTANAIK VS HEMANT SHARMA, ADDITIONAL CHIEF SECRETARY, HOME DEPARTMENT,BBSR	ANUP KUMAR PATTNAIK VS	// // 0 //
104	D-CONTC/31571/2026 CONTC/4195/2026	PARSURAM TRIPATHY VS PREM CHANDRA CHAUDHARY (IAS)	ADV VS	// 0 //
105	D-CONTC/32851/2026 CONTC/4196/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK VS PINAKI DUTTA	ADV VS	// 0 //
106	D-CONTC/29498/2026 CONTC/4197/2026	SUMITRA PARIDA VS RAGHURAM R.IYER, COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
107	D-CONTC/29631/2026 CONTC/4198/2026	SUBHRANSU KUMAR BEHERA VS PARVEEN KUMAR VERMA, CHIEF EXECUTIVE OFFICER (CEO) OF TPWODL,SAMBALPUR	PRASANNA KUMAR BEHERA VS	// 0 //
108	D-CONTC/29028/2026 CONTC/4199/2026	KIRTAN BIHARI NAYAK VS STATE OF ODISHA	ADV. VS	// 0 //
109	D-CONTC/29029/2026 CONTC/4200/2026	BALAKRUSHNA BISOYI VS USHA PADHI, IAS	ADV. VS	// 0 //
110	D-CRLA/20523/2026 CRLA/616/2026	ASHOK SA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /88 /2018 A.D.J.,SUNDARGARH(Sundargarh) ST/0000093/2018
111	D-CRLA/18882/2026 CRLA/617/2026	TUTU@SUSANTA PRADHAN VS STATE OF ODISHA	RAMA CHANDRA MOHANTY VS	KANKADAHAD /41 /2016 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000046/2016
112	D-CRLA/15881/2026 CRLA/618/2026	KRITIBAS @ KRUTIBAS BANDHA VS STATE OF ODISHA	PRATIK DASH VS	SIMULIA /59 /2024 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000058/2024
113	D-CRLA/17537/2026 CRLA/619/2026	SHIBA NAIK VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KANJIPANI /51 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000189/2022

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114	D-CRLA/16850/2026 CRLA/620/2026	ARJUN SINDRIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /79 /2026 A.D.J.,BARGARH(Bargarh) CT/0000193/2026
115	D-CRLA/20634/2026 CRLA/621/2026	MAHESWAR SAMAL VS STATE OF ODISHA	DEBASISH SAMAL VS	KHANTAPADA /38 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000036/2021
116	D-CRLA/15074/2026 CRLA/622/2026	ACCUSED VS STATE OF ODISHA	AMARENDRA SAHOO VS	ANGUL TOWN /724 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000055/2024
117	D-CRLA/19206/2026 CRLA/623/2026	SITA DEHURI @ RATNI MUKHI VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	/ /0 A.D.J.,BARIPADA(Mayurbhanj) CT/0000008/2024
118	D-CRLA/19900/2026 CRLA/624/2026	RANJIT SINGH BABU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BOLANGIR TOWN /622 /2021 2ND A.D.J., BALANGIR(Balangir) SC/0000046/2022
119	D-CRLMA/6427/2026 CRLMA/77/2026	SATRUGHAN BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	PATTAMUNDAI RURAL PS /184 /2023 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000354/2023
120	D-CRLMC/20579/2026 CRLMC/2282/2026	ANIL KUMAR NANDA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(So 2(C)CC/0000055/2012
121	D-CRLMC/21117/2026 CRLMC/2283/2026	KABITA MAHANANDIA VS STATE OF ODISHA	SASMITA NANDA VS	BOUDH /14 /2023 J.M.F.C.,BOUDH(Baudh) CT/0000013/2023
122	D-CRLMC/21118/2026 CRLMC/2284/2026	T. SUNITA VS STATE OF ODISHA	SASMITA NANDA VS	JEYPORE MAHILA /135 /2022 CIVIL JUDGE(SD)-CUM-A.S.J.(WOMENS GR/0001322/2022
123	D-CRLMC/20816/2026 CRLMC/2285/2026	BABUNA @ RAKESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /137 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000208/2023
124	D-CRLMC/20503/2026 CRLMC/2286/2026	ASUTOSH BISWAL VS STATE OF ODISHA (OPID)	DURGA PRASAD DHAL VS	BHANJANAGAR /247 /2013 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000475/2013
125	D-CRLMC/21176/2026	MANIKARA BHAINA	SARAT CHANDRA MEKAP	/ /0

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	CRLMC/2287/2026	VS REENA BHAINA	VS	JUDGE, FAMILY COURT, BARGARH(Ba
126	D-CRLMC/21196/2026 CRLMC/2288/2026	PARESH SAMAL VS STATE OF ODISHA	SUJATA JENA, SR.ADV. VS	EXECUTION CASE/0000057/2025 CANTONMENT ROAD /190 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000945/2026
127	D-CRLMC/21257/2026 CRLMC/2289/2026	CHANDRAKANTA BEHERA VS SUBHASHREE BEHERA	USHARANI PATI VS	/ /0 J.M.F.C.,BALASORE(Baleshwar) ICC/0000074/2025
128	D-CRLMC/21373/2026 CRLMC/2290/2026	RAMESH SETHI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	NIKIRAI /9 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
129	D-CRLMC/21340/2026 CRLMC/2291/2026	HARICHARAN SINGH BEDI VS STATE OF ODISHA	N. AYUSH KULRAJ VS	ST/0000216/2018 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001349/2026
130	D-CRLMC/20700/2026 CRLMC/2292/2026	SUMAN KUMAR PRADHAN VS STATE OF ODISHA	SAMAPIKA MISHRA VS	PALLAHARA /373 /2024 S.D.J.M.,PALLAHARA(Anugul) GR/0000657/2024
131	D-CRLMC/19916/2026 CRLMC/2293/2026	SUKANT PANDA @ SUKANTA KUMAR PANDA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALUGAON P.S. /44 /2012 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000124/2012
132	D-CRLMC/21156/2026 CRLMC/2294/2026	BIKA @ BIKRAM CHEMI VS SURENDRA CHEMI	SASWATA PATNAIK VS	/ / J.M.F.C.,BHUBANESWAR(Khordha) ICC/0001159/2026
133	D-CRLMC/20399/2026 CRLMC/2295/2026	AJAY KUMAR BARIK VS STATE OF ODISHA	BISWA CHANDAN MOHANTY VS	BURLA /711 /2020 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000437/2020
134	D-CRLMC/21224/2026 CRLMC/2296/2026	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	/ / J.M.F.C.,NIMAPARA(Puri) ICC/0000074/2016
135	D-CRLMC/19454/2026 CRLMC/2297/2026	BRUNDABAN SETHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC ICC/0000081/2022
136	D-CRLMC/19547/2026 CRLMC/2298/2026	ROHIT ANAND VS	AJIT KUMAR PANDA VS	BHUBANESWAR CBI /20 /2014 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH

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137	D-CRLMC/19786/2026 CRLMC/2299/2026	REPUBLIC OF INDIA SNEHAMANJARI LENKA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000013/2016 SAHADEV KHUNTA /249 /2026 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000180/2026
138	D-CRLMC/21232/2026 CRLMC/2300/2026	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// J.M.F.C.,NIMAPARA(Puri) ICC/0000075/2016
139	D-CRLMC/19690/2026 CRLMC/2301/2026	PRATAP KUMAR SAHOO VS SUSANTA KUMAR SAHOO	AMITAV TRIPATHY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002387/2015
140	D-CRLMC/19696/2026 CRLMC/2302/2026	PRATAP KUMAR SAHOO VS SUSANTA KUMAR SAHOO	AMITAV TRIPATHY VS	//0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002386/2015
141	D-CRLMC/21689/2026 CRLMC/2303/2026	BISHNU CHARAN MOHANTY VS SUBODH KUMAR MUDULI	ANANTA NARAYAN PATTANAYAK VS	//0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000153/2020
142	D-CRLMC/19618/2026 CRLMC/2304/2026	RAJANIKANTA MAHALIK VS THE STATE OF ODISHA	PRATAP KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /40 /2020 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) ST/0000164/2021
143	D-CRLMC/20524/2026 CRLMC/2305/2026	JITENDRIYA @ JITENDERA PANIGRAHI VS STATE OF ODISHA	SIDDHANT SARANGI VS	NIMAPADA /45 /2011 J.M.F.C.,NIMAPARA(Puri) GR/0000228/2011
144	D-CRLMC/21523/2026 CRLMC/2306/2026	PADMA LOCHAN MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	BHANJANAGAR /1097 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001837/2025
145	D-CRLMC/21705/2026 CRLMC/2307/2026	BISHNU PRASAD PATNAIK @ BIRANCHI NARAYAN PATNAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	GUNUPUR /143 /2018 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rajnagar) GR/0000309/2018
146	D-CRLMP/16353/2026 CRLMP/907/2026	VICTIM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /250 /2026 () //
147	D-CRLMP/20171/2026 CRLMP/908/2026	KIRAN KUMAR PANDA @ RIKAN VS COMMISSIONER CUM SECRETARY, DEPT. OF HOME, BBSR	NEELAKANTHA PANDA VS	JEYPORE TOWN /325 /2025 () //

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148	D-CRLMP/18546/2026 CRLMP/909/2026	ROJALINI MOHAPATRA VS STATE OF ODISHA	SANKET KANUNGO VS	//0 JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000027/2024
149	D-CRLMP/21042/2026 CRLMP/910/2026	SUSHAMA NAYAK VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	//0 () //
150	D-CRLMP/18551/2026 CRLMP/911/2026	SASMITA SETHI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	//0 () //
151	D-CRLMP/20020/2026 CRLMP/912/2026	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PURNA CHANDRA DAS VS	MANGALA BAG /119 /2026 () //
152	D-CRLREV/21551/2026 CRLREV/478/2026	KAMAL LOCHAN SAHA VS GUDIYA SAHA	PRABIN DAS VS	//0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000040/2025
153	D-CRLREV/21561/2026 CRLREV/479/2026	KAMAL LOCHAN SAHA VS GUDIYA SAHA	PRABIN DAS VS	//0 A.D.J.,BHUBANESWAR(Khordha) CRA/0000045/2025
154	D-CRLREV/13494/2026 CRLREV/480/2026	KALIA@KALU CHARAN GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	POLASARA PS /23 /2021 J.M.F.C.,POLSARA(Ganjam) GR/0000038/2021
155	D-CRLREV/19233/2026 CRLREV/481/2026	NAGARATHNAMMA VS STATE OF ODISHA	BHARAT JALLI VS	KHURDA SADAR /85 /2026 S.D.J.M.,KHURDA(Khordha) CRM/0000064/2026
156	D-FAO/27490/2026 FAO/850/2026	NATABAR MALLA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000148/2021
157	D-FAO/30970/2026 FAO/851/2026	DILLIP KUMAR BAHALIA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000046/2025
158	D-FAO/32375/2026 FAO/852/2026	MADHUSUDAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0002167/2017
159	D-FAO/32487/2026	KRISHLIKA BEHERA@KRISHIKA BEHERA	DEEPALI MAHAPATRA	//

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	FAO/853/2026	VS UNION OF INDIA	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000049/2025
160	D-FAO/32423/2026 FAO/854/2026	STATE OF ODISHA VS SASHI BHUSAN DASH	ARABINDA TRIPATHY,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000449/2014
161	D-FAO/32511/2026 FAO/855/2026	THE GENERAL MANAGER SOUTH EASTERN RAILWAY,WEST BENGAL VS JYOTSHNA SINGH	AJAY KUMAR ROY, (SR. PANEL COUNSEL) VS	// WORKMENS COMPENSATION CUM AS EC/0000014/2021
162	D-FAO/32489/2026 FAO/856/2026	BANITA ROUL VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000022/2025
163	D-ITA/27164/2026 ITA/10/2026	THE HUMAN DEVELOPMENT,KALAHANDI VS INCOME TAX OFFICER, SAMBALPUR	SURYA PRATAP DEO VS	// INCOME TAX APPEALATE TRIBUNAL,C ITA/0000282/2026
164	D-MACA/29962/2026 MACA/676/2026	SHAKTI RANJAN DAS VS SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000058/2024
165	D-MACA/29211/2026 MACA/677/2026	IFFCO TOKIO GENERAL INSURANCE CO.LTD.,SAMBALPUR VS BASANTI MOHAPATRA	RIMJHIMBALA PATI VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000003/2025
166	D-MATA/30400/2026 MATA/235/2026	RAJESH KUMAR CHAWDA VS RACHITA CHAWDA	PRAVASHA PUJAREE PARIDA VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000127/2022
167	D-MATA/32560/2026 MATA/236/2026	SANJUKTA BAG VS SUSANTA KUMAR NIAL	PRASANTA KUMAR JENA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000009/2024
168	D-MATA/32242/2026 MATA/237/2026	DAKHYAT @ DAKSHYAT KUMAR DAS VS SWAGATIKA DAS	PARTHA SARATHI NAYAK VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000235/2023
169	D-RPFAM/30657/2026 RPFAM/193/2026	SIBAJI BISWAL VS SASMITA BISWAL	NILAKANTHA JUJHARSINGH VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000320/2019
170	D-RPFAM/32062/2026 RPFAM/194/2026	RANJITA KHEMUNDU VS	SANJAYA KUMAR PANIGRAHI VS	// JUDGE,FAMILY COURT,JEYPORE(Korap

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171	D-RPFAM/32306/2026 RPFAM/195/2026	HARI KHEMUNDU SUBRAT KUMAR DHARUA VS SUBHASHREE SAMAL	JAYADEBA BEHERA VS	Crp/0000048/2023 // JUDGE FAMILY COURT,PURI(Puri)
172	D-RVWPET/26868/2026 RVWPET/159/2026	SAROJINI PRADHAN VS THE COMPETENT AUTHORITY AND SPECIAL LAND ACQUISITION OFFICER,SAMBALPUR	RABINDRA NATH DEBATA VS	Crp/0000067/2023 // ()
173	D-RVWPET/26872/2026 RVWPET/160/2026	KUNTALA BEHERA VS THE COMPETENT AUTHORITY AND SPECIAL LAND ACQUISITION OFFICER, SAMBALPUR	RABINDRA NATH DEBATA VS	// () //
174	D-TRPCRL/16036/2026 TRPCRL/57/2026	SUJIT KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KEONJHAR TOWN /255 /2025 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) ST/0000006/2026
175	D-WA/30941/2026 WA/968/2026	ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST,CUTTACK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
176	D-WA/10928/2026 WA/969/2026	REGIONAL DIRECTOR, REGIONAL OFFICE, C.B.S.E,BHUBANESWAR VS AKASH CHHATAR	TARANANDA PATTANAYAK VS	// () //
177	D-WA/18040/2026 WA/970/2026	ODISHA HYDRO POWER CORPORATION LTD.,BHUBANESWAR VS GOLAK CHANDRA SWAIN	RUPESH KUMAR KANUNGO VS	// () //
178	D-WA/30620/2026 WA/971/2026	STATE OF ODISHA VS KRUTISUNDAR SAMAL	SASWAT DAS,A.G.A VS	// () //
179	D-WP(C)/31988/2026 WP(C)/22327/2026	ASHUTOSH PADHI VS SIMPLE SUJATA MISHRA	BIBHU PRASAD MOHANTY VS	// () //
180	D-WP(C)/31921/2026 WP(C)/22328/2026	MANMOHAN PALEI VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// () //
181	D-WP(C)/29542/2026 WP(C)/22329/2026	JITENDRA BALLAV SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// () //

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182	D-WP(C)/30179/2026 WP(C)/22330/2026	JEETA SATPATHY VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
183	D-WP(C)/29710/2026 WP(C)/22331/2026	KANCHAN MISHRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
184	D-WP(C)/28948/2026 WP(C)/22332/2026	SAMIKHSHYA PRUSTY VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN, S.K MISHRA, B.P PRADHAN, J.R PUROHIT VS	// 0 //
185	D-WP(C)/30176/2026 WP(C)/22333/2026	RAM CHANDRA SAHOO VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
186	D-WP(C)/31908/2026 WP(C)/22334/2026	BIJAY KETAN SINGH VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
187	D-WP(C)/31602/2026 WP(C)/22335/2026	MANAGING COMMITTEE OF ASTASAMBHU(M.E.) SCHOOL, ANGUL VS STATE OF ODISHA	JAYASHREE BISWAL VS	// 0 //
188	D-WP(C)/28952/2026 WP(C)/22336/2026	KRISHNAPRIYA TANDI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
189	D-WP(C)/29821/2026 WP(C)/22337/2026	BIJAY KUMAR MALLIK VS COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA	GYANA RANJAN MAHAPATRA VS	// 0 //
190	D-WP(C)/31477/2026 WP(C)/22338/2026	PRASANTA KUMAR BEJO VS STATE OF ODISHA	SUSHREE SANGITA PASAYAT VS	// 0 //
191	D-WP(C)/31512/2026 WP(C)/22339/2026	M/S. KUMAR MOTORS, ANGUL VS ASSISTANT COMMISSIONER OF CT AND GST CIRCLE, ANGUL	KAJAL SAHOO VS	// 0 //
192	D-WP(C)/30180/2026 WP(C)/22340/2026	BINITA DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// 0 //
193	D-WP(C)/28967/2026	REGIONAL DIRECTOR (I/C), REGIONAL OFFICE, ESI CORPORATION, PANCHDEEP BHAWAN, BINA, SAKARAY	ANWAR HUSSAIN	//

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	WP(C)/22341/2026	VS	VS	0
		ANKIT RAMASHRAY YADAV		//
194	D-WP(C)/32102/2026	SNIGDHA SAHOO	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22342/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/30982/2026	JEEBAN PARIDA	GOKULANANDA PADHI	//
	WP(C)/22343/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/31369/2026	PRASANTA KUMAR SAHOO	KRUSHNA CHANDRA RATH	//
	WP(C)/22344/2026	VS	VS	0
		THE STATE OF ODISHA		//
197	D-WP(C)/32107/2026	PURNA CHANDRA NAHAK	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22345/2026	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/32111/2026	SADANAN SAHU	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22346/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/28926/2026	M/S BHUBANESWAR HATCHERIES PVT LTD	ACHYUTANANDA PATTANAIAK	//
	WP(C)/22347/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/31135/2026	M/S SURESH CHANDRA SAHU, ANGUL	SUBASH CHANDRA SAHOO	//
	WP(C)/22348/2026	VS	VS	0
		THE PRINCIPAL COMMISSIONER CGST, C.EX COMMISSIONERATE, BHUBANESWAR		//
201	D-WP(C)/32400/2026	MANAGING COMMITTEE OF B. N. HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	//
	WP(C)/22349/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/32113/2026	NIRANJAN BAL	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22350/2026	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/8445/2026	KUNI ARUKHA	SANTOSH KUMAR MAHANTY	//
	WP(C)/22351/2026	VS	VS	0
		AUTHORIZED OFFICER, AND REGIONAL MANAGER, CANARA BANK, BHUBANESWAR		//
204	D-WP(C)/32141/2026	KUNU SETH	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22352/2026	VS	VS	0

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205	D-WP(C)/31077/2026 WP(C)/22353/2026	STATE OF ODISHA MADHURITA RATHA VS COMMISSIONER OF ENDOWMENT (DEVOTTAR BIBHAG) BHUBANESWAR	RANJAN KUMAR NAYAK VS	// // 0 //
206	D-WP(C)/30120/2026 WP(C)/22354/2026	SUBHASH CHANDRA SETHY VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
207	D-WP(C)/32143/2026 WP(C)/22355/2026	ASHOK KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
208	D-WP(C)/30114/2026 WP(C)/22356/2026	ARABINDA JENA @ HARI JENA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //
209	D-WP(C)/30019/2026 WP(C)/22357/2026	PRAVAKAR DAS @ BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //
210	D-WP(C)/20823/2026 WP(C)/22358/2026	RUPA BEWA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
211	D-WP(C)/30089/2026 WP(C)/22359/2026	CHAITANYA BEHERA VS CHIEF GENERAL MANAGER, RESERVE BANK OF INDIA, MUMBAI	PRAKASH RANJAN BARIK VS	// 0 //
212	D-WP(C)/29084/2026 WP(C)/22360/2026	PANKAJ GHATAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
213	D-WP(C)/29850/2026 WP(C)/22361/2026	MOHAMMED FARID VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
214	D-WP(C)/31409/2026 WP(C)/22362/2026	HEMANTA NAIK VS UNION OF INDIA	MADHUMITA PANDA VS	// 0 //
215	D-WP(C)/32118/2026 WP(C)/22363/2026	MADAN MOHAN SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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216	D-WP(C)/29491/2026 WP(C)/22364/2026	NARAYAN CHANDRA SWAIN VS STATE OF ODISHA	PRASANNA KUMAR ROUTRAY VS	// 0 //
217	D-WP(C)/32124/2026 WP(C)/22365/2026	PRIYANKA MOHALIK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
218	D-WP(C)/32131/2026 WP(C)/22366/2026	RINA DEI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
219	D-WP(C)/26415/2026 WP(C)/22367/2026	AJIT KUMAR SAHU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
220	D-WP(C)/29095/2026 WP(C)/22368/2026	SUBHASH CHANDRA GURU VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
221	D-WP(C)/32139/2026 WP(C)/22369/2026	KHIRABDHI SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
222	D-WP(C)/31410/2026 WP(C)/22370/2026	SHREE BALAJI NURSING HOME VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
223	D-WP(C)/28433/2026 WP(C)/22371/2026	HUSNARA BEGUM VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/29054/2026 WP(C)/22372/2026	GITANJALI MALIK VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
225	D-WP(C)/29293/2026 WP(C)/22373/2026	AADYA MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
226	D-WP(C)/29520/2026 WP(C)/22374/2026	BASANT KUMAR DAS VS STATE OF ODISHA	LENIN RAJ K VS	// 0 //
227	D-WP(C)/29379/2026	MADHUSMITA SAHU	MANOJ KUMAR MOHANTY	//

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	WP(C)/22375/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/28975/2026	JULI BHOI	SHIBANI SHANKAR PRADHAN	//
	WP(C)/22376/2026	VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	VS	0 //
229	D-WP(C)/30990/2026	MADHURI PATTANAIK	JANAKI KANTA MAHAPATRA	//
	WP(C)/22377/2026	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/31245/2026	MANAGING COMMITTEE OF BHRAMAR BAR U P SCHOOL, KHORDHA	JAYASHREE BISWAL	//
	WP(C)/22378/2026	VS STATE OF ODISHA	VS	0 //
231	D-WP(C)/32191/2026	SURESH DIP	LALATENDU SAMAL	//
	WP(C)/22379/2026	VS STATE OF ODISHA	VS	0 //
232	D-WP(C)/31789/2026	VIDYA NURSING AND MEDICAL SCIENCE, SALIPUR, CUTTACK	SOHAN MISHRA	//
	WP(C)/22380/2026	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/28854/2026	SABITA BEHERA	MANASI MOHAPATRA	//
	WP(C)/22381/2026	VS STATE OF ODISHA	VS	0 //
234	D-WP(C)/30252/2026	SUNAKAR PRADHAN	MANOJ KUMAR MOHANTY	//
	WP(C)/22382/2026	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/32351/2026	ABHIJEET SINGH TIRIA	BIKASH MISHRA	//
	WP(C)/22383/2026	VS STATE OF ODISHA	VS	0 //
236	D-WP(C)/31058/2026	HAPPY CHILDREN HOME CHARITABLE TRUST, GAJAPATI	DR. SIMANCHALLA RANJIT	//
	WP(C)/22384/2026	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/31352/2026	PREMA LATA DAS	MANOJ KUMAR MOHANTY	//
	WP(C)/22385/2026	VS STATE OF ODISHA	VS	0 //
238	D-WP(C)/29950/2026	M/S. MAHAKUL COMMUNICATION, DEOGARH	ABHILASH MISHRA	//
	WP(C)/22386/2026	VS	VS	0

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239	D-WP(C)/31684/2026 WP(C)/22387/2026	THE COMMISSIONER COMMERCIAL TAX (C.T.) AND GOODS AND SERVICES TAX (G.S.T), CUTTACK, ODISHA DR.KALI PRASAD BEHERA VS STATE OF ODISHA	CHITTA RANJAN LENKA VS	// // 0 //
240	D-WP(C)/31463/2026 WP(C)/22388/2026	SAROJ KUMAR SENANAYAK VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
241	D-WP(C)/30199/2026 WP(C)/22389/2026	SUDHIR CHANDRA MOHAPATRA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
242	D-WP(C)/32486/2026 WP(C)/22390/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
243	D-WP(C)/30205/2026 WP(C)/22391/2026	BRAJA KISHORE ROUT VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //
244	D-WP(C)/31614/2026 WP(C)/22392/2026	KISHORE KUMAR MALLIK @ MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
245	D-WP(C)/32347/2026 WP(C)/22393/2026	BHAGABAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
246	D-WP(C)/30215/2026 WP(C)/22394/2026	DHARITRI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
247	D-WP(C)/30217/2026 WP(C)/22395/2026	KANHA CHARAN BARIK VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
248	D-WP(C)/22762/2026 WP(C)/22396/2026	MD NAZRUL HAQUE KHAN VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
249	D-WP(C)/20861/2026 WP(C)/22397/2026	RODANA SAHU VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //

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250	D-WP(C)/30494/2026 WP(C)/22398/2026	TARUN KUMAR PANDA VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
251	D-WP(C)/25590/2026 WP(C)/22399/2026	M/S.GOPAL HALDAR, NABARANGAPUR VS THE CHIEF COMMISSIONER OF STATE TAX, ODISHA, CUTTACK	ADHIRAJ MOHANTY VS	// 0 //
252	D-WP(C)/29935/2026 WP(C)/22400/2026	PRAFULLA KUMAR DASH VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
253	D-WP(C)/30498/2026 WP(C)/22401/2026	RAMA CHANDRA KAR VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
254	D-WP(C)/29493/2026 WP(C)/22402/2026	SESHADEV PRADHAN VS CHOLA FINANCIAL SERVICE LTD	RAMAKANTA PANDA VS	// 0 //
255	D-WP(C)/29547/2026 WP(C)/22403/2026	JASODA MALIK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
256	D-WP(C)/32033/2026 WP(C)/22404/2026	SANKARA KONDAGORI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
257	D-WP(C)/32632/2026 WP(C)/22405/2026	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/28297/2026 WP(C)/22406/2026	UNION OF INDIA VS KAMAL RAJA KHAN	ABHISHEK MOHANTY VS	// 0 //
259	D-WP(C)/32635/2026 WP(C)/22407/2026	SWARNALATA SCHOOL OF NURSING STUDIES IPST CAMPUS, CUTTACK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
260	D-WP(C)/29739/2026 WP(C)/22408/2026	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
261	D-WP(C)/29854/2026	SRITAM DAS	SURAJIT NATH	//

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	WP(C)/22409/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31554/2026 WP(C)/22410/2026	TUKUNA SWAIN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
263	D-WP(C)/27888/2026 WP(C)/22411/2026	UDAYA SUNDAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
264	D-WP(C)/31897/2026 WP(C)/22412/2026	M/S.RITIKA ISPAT PVT LIMITED, SUNDERGARH VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
265	D-WP(C)/30071/2026 WP(C)/22413/2026	SUDHAKAR BARIK VS ADDITIONAL COMMISSION, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //
266	D-WP(C)/31960/2026 WP(C)/22414/2026	NAMITA PRAVA DAS VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
267	D-WP(C)/32105/2026 WP(C)/22415/2026	RABI NARAYAN SATAPATHY VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
268	D-WP(C)/31299/2026 WP(C)/22416/2026	ANUSUYA DEI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
269	D-WP(C)/30085/2026 WP(C)/22417/2026	SANTARAM PANDEY VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
270	D-WP(C)/31301/2026 WP(C)/22418/2026	SANJUKTA MUDULI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
271	D-WP(C)/32453/2026 WP(C)/22419/2026	M/S.J.K.PAPERLTD.,RAYAGADA VS EMPLOYEES STATE INSURANCE CORPORATION, BHUBANESWAR	NITISH KUMAR MISHRA VS	// 0 //
272	D-WP(C)/30576/2026 WP(C)/22420/2026	APPAYA KULESIKA VS	CHITTA RANJAN LENKA VS	// 0

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273	D-WP(C)/31303/2026 WP(C)/22421/2026	STATE OF ODISHA SWORNALATA DAS VS	SHASHI BHUSAN JENA VS	// // 0
274	D-WP(C)/31307/2026 WP(C)/22422/2026	STATE OF ODISHA SASMITA SWAIN VS	SHASHI BHUSAN JENA VS	// // 0
275	D-WP(C)/31901/2026 WP(C)/22423/2026	STATE OF ODISHA M/S.RITIKA ISPAT PVT.LTD, SUNDERGARH VS	BHABANI PRASAD MOHANTY VS	// // 0
276	D-WP(C)/29572/2026 WP(C)/22424/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK SUSHREE SURYASNATA VS	KSHIROD KUMAR ROUT VS	// // 0
277	D-WP(C)/31905/2026 WP(C)/22425/2026	STATE OF ORISSA SARBESWAR PATNAIK VS	BIRAJA PRASANNA DAS VS	// // 0
278	D-WP(C)/30476/2026 WP(C)/22426/2026	STATE OF ODISHA NIRMALKANTI BEBARTA PATTANAIK VS	AMIYA KUMAR MOHANTY A VS	// // 0
279	D-WP(C)/29923/2026 WP(C)/22427/2026	DIRECTOR OF ESTATE CUM JOINT SECRETARY TO GOVT. GA AND PA RENT DEPARTMENT, ODISHA GEMBALI GOPALA KRISHNA RAO VS	SANTOSH KUMAR MAHANTY VS	// // 0
280	D-WP(C)/31603/2026 WP(C)/22428/2026	STATE OF ODISHA UNION OF INDIA VS	AJAY KUMAR ROY VS	// // 0
281	D-WP(C)/30220/2026 WP(C)/22429/2026	THE PRESIDENT, ARCHAEOLOGICAL SURVEY OF INDIA, WORKERS UNION, BHUBANESWAR CHANDAN KUMAR BARIK VS	SHIBANI SHANKAR PRADHAN VS	// // 0
282	D-WP(C)/31382/2026 WP(C)/22430/2026	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI MANJULA JANI VS	MANOJ KUMAR MOHANTY VS	// // 0
283	D-WP(C)/32689/2026 WP(C)/22431/2026	STATE OF ODISHA DR.DEBENDRA NARAYAN PATRI VS	DR. BINODA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/30223/2026 WP(C)/22432/2026	JYOSHNAMAYEE SABAR VS CENTRAL BOARD OF SECONDARY EDUCATION ,NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
285	D-WP(C)/31911/2026 WP(C)/22433/2026	SIBA PRASAD PADHI VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BHUBANESWAR	ARNAV DASH VS	// 0 //
286	D-WP(C)/31302/2026 WP(C)/22434/2026	SUBHENDU PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
287	D-WP(C)/31912/2026 WP(C)/22435/2026	UDRA CONSTRUCTION PRIVATE LIMITED, BURLA, SAMBALPUR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.,BHUBANESWAR	ARNAV DASH VS	// 0 //
288	D-WP(C)/30235/2026 WP(C)/22436/2026	THAYA BHOI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
289	D-WP(C)/26559/2026 WP(C)/22437/2026	MANAGING COMMITTEE OF RAIBOL HIGH SCHOOL, DHENKANAL VS STATE OF ODISHA	SUPRITI KAR VS	// 0 //
290	D-WP(C)/31914/2026 WP(C)/22438/2026	JAGAN KUMAR MALIK VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
291	D-WP(C)/31595/2026 WP(C)/22439/2026	SUBASH KALO VS MAHANADI COALFIELDS LTD., SAMBALPUR	UPENDRA KUMAR SAMAL VS	// 0 //
292	D-WP(C)/26656/2026 WP(C)/22440/2026	HARISANKAR PANIGRAHY VS STATE OF ODISHA	JINU RANI VS	// 0 //
293	D-WP(C)/30244/2026 WP(C)/22441/2026	DILLIP DHARUA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/31966/2026 WP(C)/22442/2026	NARENDRA MANGAL VS STATE OF ORISSA	SRIKANTA KUMAR NATH VS	// 0 //
295	D-WP(C)/32720/2026	SUDARSAN BAL	ASHOK KUMAR SARANGI	//

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	WP(C)/22443/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/32581/2026 WP(C)/22444/2026	RITARANI SWAIN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
297	D-WP(C)/32599/2026 WP(C)/22445/2026	SUSANTA BAG VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
298	D-WP(C)/32584/2026 WP(C)/22446/2026	MADAN MOHAN PANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
299	D-WP(C)/32229/2026 WP(C)/22447/2026	PRADEEP KUMAR SWAIN VS ADDL.REGIONAL TRANSPORT OFFICER, BARBIL	ASMIYA RANJAN MAJHI VS	// 0 //
300	D-WP(C)/32559/2026 WP(C)/22448/2026	NAMITA PATTANAIK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
301	D-WP(C)/32555/2026 WP(C)/22449/2026	MANAGING COMMITTEE OF PANCHAYAT UPPER PRIMARY SCHOOL, BALASORE VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
302	D-WP(C)/32600/2026 WP(C)/22450/2026	NARAYAN BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
303	D-WP(C)/32637/2026 WP(C)/22451/2026	CHITRALEKHA SAMAL VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/32589/2026 WP(C)/22452/2026	PRADYUMNA KUMAR JENA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
305	D-WP(C)/32472/2026 WP(C)/22453/2026	INDRAJIT KHATUA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
306	D-WP(C)/32557/2026 WP(C)/22454/2026	MADAN MOHAN PANDA VS	SANGRAM JENA VS	// 0

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307	D-WP(C)/32648/2026 WP(C)/22455/2026	STATE OF ODISHA RUDRADEV SAHU VS	SURENDRA KUMAR SAHOO VS	// // 0
308	D-WP(C)/31217/2026 WP(C)/22456/2026	STATE OF ODISHA M.C.BARABATI GIRLS HIGH SCHOOL, JAJPUR VS	MAHENDRA KUMAR SAHOO VS	// // 0
309	D-WP(C)/32639/2026 WP(C)/22457/2026	STATE OF ODISHA MOHENDRA KUMAR TULO VS	SURENDRA KUMAR SAHOO VS	// // 0
310	D-WP(C)/32649/2026 WP(C)/22458/2026	STATE OF ODISHA PRABHAKAR GARADA VS	SURENDRA KUMAR SAHOO VS	// // 0
311	D-WP(C)/32641/2026 WP(C)/22459/2026	STATE OF ODISHA BHAIRABA CHANDRA SATPATHY VS	SURENDRA KUMAR SAHOO VS	// // 0
312	D-WP(C)/32230/2026 WP(C)/22460/2026	STATE OF ODISHA MAYADHAR BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0
313	D-WP(C)/32704/2026 WP(C)/22461/2026	STATE OF ODISHA KIRANBALA SAMAL VS	SATYA SMRUTI MOHANTY VS	// // 0
314	D-WP(C)/32653/2026 WP(C)/22462/2026	STATE OF ODISHA M/S. PAWANSUT REALTORS, JHARSHUGUDA VS	SAIBRATA RATH VS	// // 0
315	D-WP(C)/30246/2026 WP(C)/22463/2026	STATE OF ODISHA RASHMI RANJAN BEHERA VS	AJAYA KUMAR NANDA VS	// // 0
316	D-WP(C)/32749/2026 WP(C)/22464/2026	CONTROLLER OF EXAMINATION, CBSE, DELHI DR.AMIT KUMAR AGRAWAL VS	LAXMIKANTA MOHANTY VS	// // 0
317	D-WP(C)/32235/2026 WP(C)/22465/2026	STATE OF ODISHA SARAT KUMAR SAHANI VS	AMIYA KUMAR CHHATOI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/30325/2026 WP(C)/22466/2026	DILLIP PATRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
319	D-WP(C)/29011/2026 WP(C)/22467/2026	GIRIJA SANKAR NANDA VS STATE OF ODISHA	JATINDRA KUMAR MOHAPATRA VS	// 0 //
320	D-WP(C)/30844/2026 WP(C)/22468/2026	GIRIJA SANKAR PANDA VS PUNJAB NATIONAL BANK, KHURDA	ANINDYA KUMAR MISHRA VS	// 0 //
321	D-WP(C)/32571/2026 WP(C)/22469/2026	MANAGING COMMITTEE OF TENTULA UPPER PRIMARY (M.E) SCHOOL, BALASORESANGRAM JENA VS STATE OF ODISHA	 VS	// 0 //
322	D-WP(C)/31915/2026 WP(C)/22470/2026	UDRA CONSTRUCTION PVT. LTD., SAMBALPUR VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP, BHUBANESWAR	ARNAV DASH VS	// 0 //
323	D-WP(C)/31916/2026 WP(C)/22471/2026	SIBA PRASAD PADHI VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION(IDCO), BHUBANESWAR	ARNAV DASH VS	// 0 //
324	D-WP(C)/30502/2026 WP(C)/22472/2026	PRAVATI JENA VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
325	D-WP(C)/32567/2026 WP(C)/22473/2026	GOBINDA CHANDRA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
326	D-WP(C)/30528/2026 WP(C)/22474/2026	DEEPANJALI KHUAS VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
327	D-WP(C)/30532/2026 WP(C)/22475/2026	RAHUL BANCHHOR VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //
328	D-WP(C)/31167/2026 WP(C)/22476/2026	MANAS RANJAN SAHOO VS UNION OF INDIA	KSHIROD KUMAR ROUT VS	// 0 //
329	D-WP(C)/32198/2026	HARINARAYAN PASAYAT	UPENDRA KUMAR SAMAL	//

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	WP(C)/22477/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/30727/2026	SURENDRA KUMAR BEHERA	RABINDRA KUMAR PATNAIK	//
	WP(C)/22478/2026	VS STATE OF ODISHA	VS	0 //
331	D-WP(C)/31198/2026	GATIKRUSHNA NANDA	JITENDRA SAMANTARAY	//
	WP(C)/22479/2026	VS STATE OF ODISHA	VS	0 //
332	D-WP(C)/31036/2026	AMAR KUMAR PATRA	ARUN KUMAR BEHERA	//
	WP(C)/22480/2026	VS STATE OF ODISHA	VS	0 //
333	D-WP(C)/32564/2026	ANTARYAMI NAYAK	SANGRAM JENA	//
	WP(C)/22481/2026	VS STATE OF ODISHA	VS	0 //
334	D-WP(C)/31944/2026	SATYA NARAYAN DANDASENA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
	WP(C)/22482/2026	VS STATE OF ODISHA	VS	0 //
335	D-WP(C)/32651/2026	PUNYATOYA BARMA	DEVASHIS PANDA	//
	WP(C)/22483/2026	VS NATIONAL LAW UNIVERSITY OF ODISHA, CUTTACK	VS	0 //
336	D-WP(C)/30358/2026	SAMIR KUMAR SAHOO	ANUP KUMAR PATTNAIK	//
	WP(C)/22484/2026	VS STATE OF ODISHA	VS	0 //
337	D-WP(C)/31481/2026	MANAGING COMMITTEE OF SIDHYABATA U.P. (M.E.) SCHOOL, JAJPUR	JAYASHREE BISWAL	//
	WP(C)/22485/2026	VS STATE OF ODISHA	VS	0 //
338	D-WP(C)/32575/2026	MANAGING COMMITTEE OF MANDABATI UPPER PRIMARY (M.E) SCHOOL, BALASORE	SANGRAM JENA	//
	WP(C)/22486/2026	VS STATE OF ODISHA	VS	0 //
339	D-WP(C)/30898/2026	NRUSINHA MOHAPATRA	PRATIK NAYAK	//
	WP(C)/22487/2026	VS CHIEF SECRETARY, ENDOWMENT DEPT., BHUBANESWAR	VS	0 //
340	D-WP(C)/30379/2026	ANITA NAYAK	KSHIROD KUMAR PAHIL	//
	WP(C)/22488/2026	VS	VS	0

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341	D-WP(C)/32647/2026 WP(C)/22489/2026	STATE OF ODISHA RAJESH KUMAR AGRAWAL @ RAJESH AGRAWAL VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
342	D-WP(C)/32645/2026 WP(C)/22490/2026	STATE OF ODISHA SUBASH CHANDRA DAS VS	SAIBRATA RATH VS	// // 0
343	D-WP(C)/32680/2026 WP(C)/22491/2026	STATE OF ODISHA KALAM COLLEGE OF NURSING, GANJAM VS	PARSURAM DAS VS	// // 0
344	D-WP(C)/31150/2026 WP(C)/22492/2026	STATE OF ODISHA METICULOUS LEISURES AND HOSPITALITY PVT. LTD., BHUBANESWAR VS	DIPANKAR ACHARYA VS	// // 0
345	D-WP(C)/32566/2026 WP(C)/22493/2026	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
346	D-WP(C)/30396/2026 WP(C)/22494/2026	STATE OF ODISHA MANASMITA PATTANAIK VS	ACHYUTANANDA PATTANAIK VS	// // 0
347	D-WP(C)/32715/2026 WP(C)/22495/2026	STATE BANK OF INDIA ANWAR KHAN VS	UPASIKA SAMANTARAY VS	// // 0
348	D-WP(C)/31976/2026 WP(C)/22496/2026	STATE OF ODISHA M/S SATYASAI CONSTRUCTION, JAJPUR VS	KISHORE KUMAR JENA VS	// // 0
349	D-WP(C)/32563/2026 WP(C)/22497/2026	STATE OF ODISHA MADHUSUDAN KAR VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
350	D-WP(C)/30401/2026 WP(C)/22498/2026	STATE OF ODISHA SK.MOHAMMED ALI ZINNA VS	KSHIROD KUMAR ROUT VS	// // 0
351	D-WP(C)/32833/2026 WP(C)/22499/2026	ODISHA INFORMATION COMMISSION , BHUBANESWAR KIRAN CHANDRA MALIK VS	PRAMODA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/31366/2026 WP(C)/22500/2026	GOUTAM PRASAD MUND VS RANGADHAR MUND	DEBASISH SAMAL VS	// 0 //
353	D-WP(C)/31844/2026 WP(C)/22501/2026	SATYAKAM MOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
354	D-WP(C)/30402/2026 WP(C)/22502/2026	MANASH RANJAN PANIGRAHI VS CONTROLLER OF EXAMINATION, CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	GOKULANANDA SAHU VS	// 0 //
355	D-WP(C)/32796/2026 WP(C)/22503/2026	KUNTALA PARIDA VS THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALITY, DHENKANAL	RAJESH RANJAN SAHOO VS	// 0 //
356	D-WP(C)/30665/2026 WP(C)/22504/2026	MAMATA SINGH VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
357	D-WP(C)/32836/2026 WP(C)/22505/2026	PRAFULLA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
358	D-WP(C)/31970/2026 WP(C)/22506/2026	ARABINDA GHADAI VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
359	D-ABLAPL/19620/2026 ABLAPL/8440/2026	NIRMALA KHARA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /66 /2026 0 //
360	D-ABLAPL/20454/2026 ABLAPL/8441/2026	JASOBANTA PRADHAN VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	JAGATPUR /383 /2026 0 //
361	D-ABLAPL/20476/2026 ABLAPL/8442/2026	CHATU PAL @ LAXMIKANTA PALA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BALIPATNA /94 /2026 0 //
362	D-ABLAPL/20945/2026 ABLAPL/8443/2026	PINKI NAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	NARASINGHPUR /156 /2023 0 //
363	D-ABLAPL/20950/2026	DEEPAK KU. PARIDA @ DEEPAK KUMAR PARIDA @ DEEPAK PARIDA	JYOTIRMAYA SAHOO	SAHID NAGAR P.S. /560 /2025

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	ABLAPL/8444/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/20957/2026 ABLAPL/8445/2026	DHIREN MOHARANA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMITRAPUR /160 /2026 () //
365	D-ABLAPL/20960/2026 ABLAPL/8446/2026	NILUMOHAN SAHOO @ NILU SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000196/2025
366	D-ABLAPL/20979/2026 ABLAPL/8447/2026	SHARADA PRASANNA MOHANTY @ SARADA PRASANA MOHANTY VS STATE OF ODISHA	SALAUDDIN KHAN VS	CHOUDDWAR /436 /2026 () //
367	D-ABLAPL/21198/2026 ABLAPL/8448/2026	RAMESH CHANDRA MAJHI @ RAMESH MAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /225 /2021 () //
368	D-ABLAPL/21201/2026 ABLAPL/8449/2026	PRAKASH CHANDRA BADHEI @ PRAKASH KUMAR BADHEI VS STATE OF ODISHA	SUJATA JENA VS	NAYAPALLI P.S. /543 /2026 () //
369	D-ABLAPL/21013/2026 ABLAPL/8450/2026	MANAS SENAPATI VS STATE OF ODISHA	LINGARAJ SARANGI VS	RAGHUNATHPUR /85 /2026 () //
370	D-ABLAPL/20585/2026 ABLAPL/8451/2026	ABHISHEK SWAIN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	CYBER CRIME AND ECONOMIC OFFENSES () //
371	D-ABLAPL/20478/2026 ABLAPL/8452/2026	SARBESWAR NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /373 /2026 () //
372	D-ABLAPL/20622/2026 ABLAPL/8453/2026	MANAGOBIND BEHERA @ MANA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /85 /2026 () //
373	D-ABLAPL/21015/2026 ABLAPL/8454/2026	BABAJI POLEI VS STATE OF ODISHA	KHAGESWAR BEHERA VS	BALANGA /112 /2026 () //
374	D-ABLAPL/20644/2026 ABLAPL/8455/2026	SIVANANDA GOUDA VS	SAUBHAGYA KETAN NAYAK VS	JARADA /114 /2026 ()

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375	D-ABLAPL/20662/2026 ABLAPL/8456/2026	STATE OF ODISHA MAHENDRA KUMAR PRADHAN VS	SAUBHAGYA KETAN NAYAK VS	// JARADA /114 /2026 ()
376	D-ABLAPL/20582/2026 ABLAPL/8457/2026	STATE OF ODISHA AJAY KUMAR DASH VS	RAKESH KUMAR SARANGI VS	// CYBER CRIME AND ECONOMIC OFFEN ()
377	D-ABLAPL/21031/2026 ABLAPL/8458/2026	STATE OF ODISHA SUMAN @ BISMAYA RANJAN BEHERA VS	KULDEEP MOHANTY VS	// BALIANTA P.S. /182 /2026 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000793/2026
378	D-ABLAPL/20754/2026 ABLAPL/8459/2026	STATE OF ODISHA BABI KHAN @ SAKABAT KHAN VS	SK JONED FAIZ VS	BHADRAK RURAL /677 /2025 ()
379	D-ABLAPL/20907/2026 ABLAPL/8460/2026	STATE OF ODISHA DINAKRUSHNA OJHA @ ANU VS	MANOJ KUMAR PANI VS	// JALESWAR /398 /2026 ()
380	D-ABLAPL/21003/2026 ABLAPL/8461/2026	STATE OF ODISHA RATAN CHAND VS	RAMDAS ACHARY VS	// ADVA /149 /2026 ()
381	D-ABLAPL/21007/2026 ABLAPL/8462/2026	STATE OF ODISHA ADHIR KUMAR DEY @ ADHIR DEY VS	ABHISEK MOHANTY VS	// JALESWAR /398 /2026 ()
382	D-ABLAPL/21009/2026 ABLAPL/8463/2026	STATE OF ODISHA JAGDISH ROUT VS	NIRANJAN LENKA VS	// / /0 ()
383	D-ABLAPL/21010/2026 ABLAPL/8464/2026	STATE OF ODISHA SATYABAN ROUT VS	NIRANJAN LENKA VS	// / /0 ()
384	D-ABLAPL/20583/2026 ABLAPL/8465/2026	STATE OF ODISHA BASUDEV SENAPATI VS	RAKESH KUMAR SARANGI VS	// CYBER CRIME AND ECONOMIC OFFEN ()
385	D-ABLAPL/21074/2026 ABLAPL/8466/2026	STATE OF ODISHA PRADEEP KUMAR JENA VS	PABITRA KUMAR NAYAK VS	// JHIRPANI P.S. /122 /2026 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/21119/2026 ABLAPL/8467/2026	SK.HAKIM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	HARICHANDANPUR /145 /2026 () //
387	D-ABLAPL/21129/2026 ABLAPL/8468/2026	BASUDEB SUNA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /296 /2023 () //
388	D-ABLAPL/21130/2026 ABLAPL/8469/2026	PUJARANI CHINHARA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
389	D-ABLAPL/21131/2026 ABLAPL/8470/2026	KRUSHNA CHANDRA JATI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
390	D-ABLAPL/20584/2026 ABLAPL/8471/2026	NIRANJAN SWAIN VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	CYBER CRIME AND ECONOMIC OFFEN () //
391	D-ABLAPL/21080/2026 ABLAPL/8472/2026	SIPU MALLIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RASOL /101 /2026 () //
392	D-ABLAPL/21036/2026 ABLAPL/8473/2026	MINATI MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /399 /2026 () //
393	D-ABLAPL/20829/2026 ABLAPL/8474/2026	KOTA RAVI KUMAR @ K. RAVI KUMAR VS STATE OF ODISHA	SUBHRAJEET JENA VS	KHURDA SADAR /150 /2026 () //
394	D-ABLAPL/20936/2026 ABLAPL/8475/2026	BABULU SUNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	CYBER CRIME AND ECONOMIC OFFEN () //
395	D-ABLAPL/21081/2026 ABLAPL/8476/2026	PRATAP KUMAR MAHARANA VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	CHANDAKA P.S. /125 /2026 () //
396	D-ABLAPL/21027/2026 ABLAPL/8477/2026	JAGA HARIJAN VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	UMERKOTE /213 /2026 () //
397	D-ABLAPL/21132/2026	NIRANJAN PANDA	BYOMAKESH TRIPATHY	/ /0

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	ABLAPL/8478/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/21133/2026 ABLAPL/8479/2026	BIJAYA KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /136 /2026 () //
399	D-ABLAPL/21087/2026 ABLAPL/8480/2026	BHABAN BIDIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MUNIGUDA /103 /2026 () //
400	D-ABLAPL/21088/2026 ABLAPL/8481/2026	SUBASH MALIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KOREI /215 /2026 () //
401	D-ABLAPL/21135/2026 ABLAPL/8482/2026	PRALAYA DALAI @ PRALAYA RANJAN DALAI VS STATE OF ODISHA	ANURAG PATI VS	NIALI /343 /2023 () //
402	D-ABLAPL/21218/2026 ABLAPL/8483/2026	ABHIJIT SWAIN VS STATE OF ODISHA	DEBASMAN DAS VS	/ /0 () //
403	D-ABLAPL/21349/2026 ABLAPL/8484/2026	BIDYADHAR SAHOO @ BIDYADHAR SAHU VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /409 /2026 () //
404	D-ABLAPL/21357/2026 ABLAPL/8485/2026	LOKANATH MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /89 /2026 () //
405	D-ABLAPL/21089/2026 ABLAPL/8486/2026	SUNIL KUMAR JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /309 /2026 () //
406	D-ABLAPL/21358/2026 ABLAPL/8487/2026	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /246 /2026 () //
407	D-ABLAPL/21395/2026 ABLAPL/8488/2026	NABIN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	JANKIA P.S. /327 /2025 () //
408	D-ABLAPL/21204/2026 ABLAPL/8489/2026	MADHAB MALLIK VS	JITENDRA KUMAR MISHRA (2) VS	SINGLA /208 /2026 ()

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409	D-ABLAPL/21400/2026 ABLAPL/8490/2026	STATE OF ODISHA BIREN SAHU @ SAHOO VS	RAKESH BEHERA VS	// PARJANG /409 /2026 ()
410	D-ABLAPL/21137/2026 ABLAPL/8491/2026	STATE OF ODISHA NIRANJAN SETHY VS	BYOMAKESH TRIPATHY VS	// SALIPUR /330 /2025 ()
411	D-ABLAPL/21139/2026 ABLAPL/8492/2026	STATE OF ODISHA RAKESH CHOUDHURY VS	SUSIL KUMAR PATTNAIK VS	// LAHUNIPADA /49 /2025 ()
412	D-ABLAPL/19857/2026 ABLAPL/8493/2026	STATE OF ODISHA JUMAR PARIDA @ JUMARA VS	KULDEEP MOHANTY VS	// ITAMATI /183 /2026 ()
413	D-ABLAPL/21141/2026 ABLAPL/8494/2026	STATE OF ODISHA MANAS KUMAR JENA VS	NILAM SWAIN VS	// BHADRAK RURAL /783 /2024 ()
414	D-ABLAPL/21157/2026 ABLAPL/8495/2026	STATE OF ODISHA RAMESH NAIK @ RAMESH KUMAR NAIK VS	KRUSHNA CHANDRA PARIDA VS	// BISRA /161 /2026 ()
415	D-ABLAPL/21492/2026 ABLAPL/8496/2026	STATE OF ODISHA RABINDRANATH KHUNTIA VS	AMIT PRASAD BOSE VS	// BADACHANA /245 /2026 ()
416	D-ABLAPL/10050/2026 ABLAPL/8497/2026	STATE OF ODISHA RAJESWAR PRADHAN VS	KHAGESWAR BEHERA VS	// CHATRAPUR /38 /2026 ()
417	D-ABLAPL/21206/2026 ABLAPL/8498/2026	STATE OF ODISHA BABURAM BARIK VS	KULDEEP MOHANTY VS	// BALIAPAL /327 /2026 ()
418	D-ABLAPL/17576/2026 ABLAPL/8499/2026	STATE OF ODISHA CHITTARANJAN SAHOO @ SAHU VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /224 /2026 ()
419	D-ABLAPL/21165/2026 ABLAPL/8500/2026	STATE OF ODISHA NABIN NAG VS STATE OF ODISHA	AMIT KUMSR SAA VS	// / /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000001/2025

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420	D-ABLAPL/21208/2026 ABLAPL/8501/2026	PARTHASARATHI RAY @ SIBUNA RAY VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	NAUGAON /149 /2025 () //
421	D-ABLAPL/19554/2026 ABLAPL/8502/2026	ROHAN NAYAK VS STATE OF ODISHA	RAKESH RANJAN DASH VS	LAXMISAGAR P.S. /443 /2026 () //
422	D-ABLAPL/21211/2026 ABLAPL/8503/2026	AMAN KUMAR DEBATA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	/ /0 () //
423	D-ABLAPL/21368/2026 ABLAPL/8504/2026	JUDHISTIRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	CYBER CRIME AND ECONOMIC OFFEN () //
424	D-ABLAPL/21565/2026 ABLAPL/8505/2026	DHANANJAY DEBNATH @ DHANANJAYA MANDAL JACKY VS STATE OF ODISHA	BALARAM NAYAK VS	MARINE PS AT JAMBO /142 /2026 () //
425	D-ABLAPL/21213/2026 ABLAPL/8506/2026	SUJIT SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /228 /2026 () //
426	D-ABLAPL/21393/2026 ABLAPL/8507/2026	UMESH KUMAR PUJARI VS STATE OF ODISHA	JYOTI RANJAN DEO VS	BINIKA /174 /2026 () //